

दिनेश कुमार
DINESH KUMAR
मुख्य महानगर दण्डाधिकारी
Chief Metropolitan Magistrate
जिला उच्च पूर्व, कमरा नं. 68
North-East District, Room No. 68
कडकड़डूमा कोर्ट, दिल्ली
Karkardooma Court Delhi

**IN THE COURT OF SHRI DINESH KUMAR,
CHIEF METROPOLITAN MAGISTRATE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

Cause List for 11.01.2021

| | | | |
|---------------|----------------------|------------|--|
| PP Saab | Shri Pradeep Kumar | 9999870056 | pradeepbjr90@gmail.com |
| Reader | Shri Inderjeet Kumar | 9968511908 | readercmmnortheast@gmail.com |
| Ahlmad | Dharmendra Kumar | 9718503547 | sharmakaran561986@gmail.com |
| Asstt. Ahlmad | Mrs. Mamta Garg | 8810485700 | |
| Asstt. Ahlmad | Ms. Indu Sidharth | 9811272004 | |

PENDING APPLICATIONS

| Sl. | FIR No. | PS | U/s | Title | Purpose |
|-----|----------------|---------------|-------------------------|--|--|
| 1 | 94/20 | New Usman Pur | 147/148/149 IPC | State Vs. Imran Khan 9953287255, 9868962350 deepakvedwan@gmail.com | Application for cancellation of proceedings 82 crpc |
| 2 | 67/09 | Crime Branch | 25/54/59 Arms Act | State Vs. Md. Abid 9891998188 adviftkhar@gmail.com | Application for cancellation of warrants as well as proceedings U/s 82 Cr.P..P.C. |
| 3 | 94/20 | New Usman Pur | 147/148/149 IPC | State Vs Md. Anas 9312223345 jatinadvocate@gmail.com | App. For cancellation of warrants and for recalling the proceedings u/s 82 cr.pc |
| 4 | .CIS 107/20 | ----- | SARFASESI ACT | Union Bsnk Of India Vs. Pramod Kumar 9990298248 amrendrakg@gmail.com | Application seeking direction to court receiver for taking physical possession of the property |
| 5 | 351/20 | Bhajan Pura | 302/120B/34I PC | State Vs. Abbas 9811214909 sarfrazasif.advocate@gmail.com | Application U/s 207 Cr.P.C. |
| 6 | 137/20 | Bhajan Pura | 147/148/149/457/380 IPC | State Vs. Vikas @ Sonu 9811912208 candidlawcompany@gmail.com | Superdari |
| 7 | 94/20 | New Usman Pur | 147/148/149/324/307 IPC | State Vs. Shahzad Khan 9999553385 arifbhatti50@gmail.com | App. For jama talashi |

FRESH APPLICATIONS

1

100/20

Crime
Branch

25/54/59
Arms Act

State Vs. Waseem
9871175231
afshanadvocate@gmail.com

Application for grant of
personal bond on
behalf of accused